

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 716
ANSWERED ON 26.07.2023

Pradhan Mantri Jan Vikas Karyakram in M.P.

716 # SHRI AJAY PRATAP SINGH:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the approval of proposal regarding schemes received from AYUSH Department, Education Department and Cantonment Board, Mhow District, Indore is pending for identified minority dominated districts and towns of Madhya Pradesh State under Pradhan Mantri Jan Vikas Karyakram (PM-JVK);
- (b) if so, by when it will be approved; and
- (c) if not, the reasons therefor?

ANSWER
THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) Centrally notified minority communities.

Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), is an area development programme under which community infrastructure and basic amenities are being created in the identified areas. The scheme is being implemented under the aegis of the State Governments/ Union Territory (UT) Administrations on a fund sharing pattern and the projects are implemented and managed by the concerned State/ UT Government. The infrastructure built up under the scheme is for the benefit of all people living in the area. The

scheme has been approved with effect from financial year 2022-23 with the revised guidelines, for implementation in all districts of the country during the period of 15th Finance Commission Cycle. As per the scheme guidelines, the proposals under PMJVK are sent by the States/Union Territories (UTs) with the approval of the State Level Committee as per demand for infrastructure in the identified areas, which are considered and approved by the Empowered Committee (EC) of PMJVK, after due consultation with the concerned Central Ministries. The Central Government Departments/ Organizations including Central Armed Police Force, Central Universities, etc submit their proposals to the Ministry for consideration under the PMJVK through their parent Department/ Ministry. Receipt of proposals under PMJVK and their approval is a continuous process.

During the year 2022-23, the projects of Ministry of Ayush for establishment of Regimental Therapy Centres at Central Research Institute of Unani Medicine, Lucknow and Silchar and Pre-clinical Research Facility at Chennai has been approved at a total cost Rs.19.45 crore and proposal of Ministry of Education for Multipurpose Halls in 23 Navodaya Vidyalaya at a total cost of Rs.88 crore has been approved. No proposal from Cantonment Board, Mhow District, Indore was received during the year 2022-23. However till FY 2021-22, two school buildings, one 100 bedded hostel, one skill development centre and one sadhbhav mandap has been approved under PMJVK in Mhow Cantt, Indore, Madhya Pradesh.
